

N/S. A.K. Mishra
J. Sengupta
B.B. Acharya
CAT/J/II

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. 441 1996

Hemanta Kumar Das, Applicant(s)

Union of India & others, Respondent(s)

Sr. No.	Date	Order with Signature
	25.6.96	REGISTER Registrar
1	26.6.96	<p>Heard Shri J. Sengupta, learned counsel for the applicant and Shri Ashok Mohanty, learned Senior Standing Counsel for the Central Government. The applicant in this Original Application challenges the order passed by Respondent No.3, viz. Superintendent of Post Offices, Dhenkanal Division, who by virtue of Annexure-3 which is impugned, invited applications from the officials drawing a scale of below Rs.950/- as on 14.6.1996 for allotment of quarters at Bikkampur, Dhenkanal. This is assailed in this Original Application on the ground that officials drawing a salary below Rs.950/- are not entitled to said quarters as per rules. In this behalf, the applicant had submitted a representation dated 5.6.1996 vide Annexure-2 to the Superintendent of Post Offices, Dhenkanal Division (Res.3). Finding no response and waiting for two weeks time, he filed another representation dated 21.6.1996 to the Chief Post-master General,</p> <p>1. P.O. for Rs 50/- has been filed. Bn 25/6/96 for Regn pl. Dh 25/6/96 25/6/96 SOL Hemanta 25.06.96 Registration for Admn. & STAY order pl. Dh 25/6/96 Bench</p>

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Serial No. of Order	Date of Order	Order with Signature
...1	26.6.96	<p>Orissa Circle. He could not wait for more time till the representation is disposed of by the C.P.M.G., because the last date of the receipt of applications is 30.6.1996 and if he does not approach this Tribunal for a direction before this date there is every likelihood of his representation not being disposed of and as such his interest shall be adversely affected.</p> <p>In view of the facts mentioned above and as representations are pending before the authorities concerned, we consider it just and proper to give a suitable direction to the Chief Post Master General, Orissa Circle (Res.2) to dispose of the representation dated 21.6.1996 within a time frame. The first representation addressed to the Superintendent of Post Offices, Dhenkanal, has not been answered for about two weeks. Therefore, we direct the C.P.M.G., Orissa Circle, Bhubaneswar to dispose of the representation dated 21.6.1996 within a period of four weeks from the date of receipt of a copy of this order. He shall pass a reasoned and speaking order while disposing of the said representation.</p> <p>Till the representation is disposed of no action shall be taken under Annexure-3 which is impugned in this case.</p> <p>With these directions the Original Application is disposed of.</p> <p style="text-align: right;"><i>Anurup VICE-CHAIRMAN Narasingha MEMBER (ADMINISTRATIVE)</i></p> <p style="text-align: right;">A copy of the order dt 26.6.96 may be given to the applicant and his counsel & Mr. A. Shok Mohanty, S. S.C. with CA copies.</p> <p style="text-align: right;">Ruk 27/6 27.06.96 S-O</p> <p style="text-align: right;">Received copy of order dt 26.6.96 alongwith copy of O/A in case or Mr. A. Mohanty S-O Subh 27/6/96</p> <p style="text-align: right;">Received Copy of Ord 26/6/96 Identified 27/6</p>